

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH ALLAHABAD**

(ALLAHABAD THIS THE 7th DAY OF DECEMBER, 2018)

Present

HON'BLE MR. MOHD. JAMSHEDE, MEMBER (A)

**Misc. Application no.330/02104 of 2018
in**

**Original Application No.330/00950 OF 2016
(U/S 19, Administrative Tribunal Act, 1985)**

Munna Lal Jaiswal, aged about 71 years, S/o Late Ayodhya Prasad Jaiswal, Resident of Flat No.38 Sher Gill estate Shiv Katra Road, Kanpur-208007.

.....Applicant

V E R S U S

Union of India through Secretary to the Ministry of Personnel, PG & Pensions, Department of Pension & Pensioners' Welfare, 3rd Floor, Lok Nayak Bhawan, Khan Market, New Delhi and Others

.....Respondents

Advocates for the Applicant:- Shri Swayamber Lal

Advocate for the Respondents:- Shri L.M. Singh

O R D E R

(DELIVERED BY HON'BLE MS. JASMINE AHMED, MEMBER (J))

Shri Swayamber Lal, Advocate for applicant and Shri L.M. Singh, Advocate for the respondent are present.

2. Learned counsel for applicant submits that he has filed M.A. No.330/02104/2018 to withdraw this original application with liberty to file a fresh original application. Prayer allowed.

3. Accordingly, the original application is dismissed as withdrawn with liberty to file a fresh original application. No Costs.

(MOHD. JAMSHED)
Member-A

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